

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 305 of 2013 &
I.A. No. 399 of 2013**

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi
Ms. Tulika Mukherjee**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

ORDER

Post the matter on **06.02.2014**. In the meantime, it is open to the learned counsel for the Appellant to file the rejoinder after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak